

Import of Edible Oils

1336. **SHRI AMARSINH RATHAWA** : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

- (a) the quantity of edible oil imported during the year 1981, 1982 and 1983 and the details of the oils imported ;
- (b) the amount spent every year on the import of edible oil ;
- (c) the quantity likely to be imported during the current year ;
- (d) how it is distributed to consumer ;
- (e) the State-wise quota fixed ; and
- (e) steps being taken to increase the production of edible seeds in the country to meet the demand of edible oil of the country to avoid import ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) and (b) A statement is attached.

(c) The quantity to be imported in a year is decided by the Government from time to time after taking into consideration factors like production of edible oils in the country, demand for edible oils, price trends in the national and international markets, availability of foreign exchange and such other factors. It is too early to specify the quantity to be imported during the current year, 1984.

(d) The actual distribution of imported edible oils to the consumers is the responsibility of the State Government concerned. The allocation from the Central Govt. of edible oils for public distribution system is made to the State Governments. The delivery of the oil is also made by the STC to the authorised nominees of the State Governments. It is left to the discretion of the State Government to decide the details about distribution within the guidelines issued by the Central Government.

(e) The quota of each state is decided on a month to month basis, generally before the commencement of each month on the basis of demands received from the State Govts., consumption pattern, availability of indigenous oil in the State or region, availability of stocks with STD and pace of lifting by the State Government etc.

(f) Concerted efforts are being made to attain self-sufficiency in vegetable oils in the country. However, inspite of these efforts it has not been possible to achieve self-sufficiency in edible oils as with the growth in production the demand for oils is also increasing. Apart from the schemes under impl-

ementation by various State Governments, the Central Govt. are taking following measures to increase oilseeds production : —

- (1) Intensive programme for development of oilseeds in oilseed producing States. The scheme aims at demonstration on farmers' fields, strengthening of seed production and distribution arrangement, expansion of plant protection measures, extension of irrigated area etc.
- (2) Launching of special projects on production of groundnut in Saurashtra region of Gujarat and soyabean in Madhya Pradesh.
- (3) Better incentive to producers through fixation of minimum support prices.
- (4) Intensification of research efforts for increasing the productivity of oilseeds.
- (5) Increase in area under non-traditional oilseeds crop like soyabean and sunflower and exploitation of oilseeds of tree and forest origin, rice bran etc.
- (6) Appropriate oil usage policy by the Vanaspati industry to encourage greater use of non-traditional oils.

STATEMENT

Calendar years	Lakh Qty. (MT)	Value Rs. Crores
1981	11.54	549.18
1982	8.94	390.89
1983	12.56	628.10
Oil wise details being as under :		
<i>1981</i>		
SBO	5.51	265.31
RSO	1.74	84.11
NPO	0.95	44.24
RBD PO	0.67	31.72
RBD PL	2.67	123.80
	<u>11.54</u>	<u>549.18</u>
<i>1982</i>		
SBO	3.65	158.15
RSO	0.71	31.94
NPO	1.09	47.64
RBD PO	0.88	35.90
RBD PL	2.61	117.26
	<u>8.94</u>	<u>390.89</u>
<i>1983</i>		
SBO	4.96	255.30
RSO	1.35	70.41
NPO	0.87	38.83
RBD PO	1.88	90.39
RBD PL	3.50	173.17
	<u>12.56</u>	<u>628.10</u>

Difference of Opinion Between State Planning Board, M P. and Narmada Planning Agency Regarding Narmada Sagar Prhject

1337. **SHRI MADHAVRAO SCINDIA** : Will the Minister of IRRIGATION be pleased to state ;